

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO.123 OF 2017

IN THE MATTER OF:-

Dr. KIRTHIKA GOKULNATH.

Applicant

Versus

UNION OF INDIA & OTHERS

Respondent

PAPER BOOK – I

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Through

**A. Sathya Bama
Standing counsel for
Puducherry Pollution Control Committee**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION NO.123 OF 2017

IN THE MATTER OF

Dr. Kirthika Gokulnath

.... Applicant

: Versus:

Union of India & Ors.

...Respondents

AFFIDAVIT FILED BY THE MEMBER SECRETARY ON BEHALF OF THE
CHAIRMAN, PUDUCHERRY POLLUTION CONTROL COMMITTEE

I S. DINESH KANNAN S/o Shri. Subramanian, aged 44 years, Member Secretary of Puducherry Pollution Control Committee (PPCC), Government of Puducherry, do hereby solemnly affirm and state as follows:

1. I respectfully submit that I am conversant with the facts of the case and competent to swear this affidavit.
2. I respectfully submit that, Puducherry Pollution Control Committee is designated authority to enforce Bio-Medical Waste Management Rules, 2016 in the U.T. of Puducherry.
3. I respectfully submit that, PPCC has issued showcause notice to M/s Pondicherry University on 19.02.2020, directing to comply with the provisions of Bio-Medical Waste Management Rules, 2016. Another showcause notice was issued on 13.03.2020, to enter agreement with Common Bio-Medical Waste Treatment Facility (CBMWTF) for disposal of BMW generated from Bio-Technology Department, Animal Houses and Health Centre and apply for authorization in the prescribed Form-II.



Accordingly, M/s Pondicherry University has applied for authorization in Form-II along with covering letter on 17.03.2020. (Annexure I, II & III)

4. I respectfully submit that, M/s Pondicherry University, Kalapet has entered an agreement with M/s. Pondicherry Solid Waste Management Company Pvt. Ltd., (PSMPL), Common Biomedical Waste Treatment Facility on 17.03.2020. (Annexure-IV)
5. I respectfully submit that, an Authorisation was issued to M/s Pondicherry University, Kalapet vide No.9212/PPCC/BMW/AUTHO/JSA(PPCC)/2020/287, dated 19.06.2020, as one-time as per the Rule 10 (1) of Bio-Medical waste Management Rules, 2016. (Annexure-V)
6. I respectfully submit that due to COVID-Pandemic, Pondicherry University is yet to reopen Academic and Research courses. Hence, currently Bio-Medical Waste is not generated.
7. I respectfully submit that Puducherry Pollution Control Committee is earnestly enforcing all the provisions of the Bio-Medical Waste Management Rules, 2016. The Committee would abide by any further order which may be passed by this Hon'ble National Green Tribunal.




DEPONENT
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.

VERIFICATION

Verified at Puducherry on this 30th day of April, 2021 that the contents of the above affidavit are true to the best of my knowledge and belief and nothing has been concealed therein.



DEPONENT
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.

Solemnly affirmed at Puducherry
on this the 30th day of April, 2021
and signed her name in my presence




R. LATCHOUMINARAYANAN, B.A.B.L.,
ADVOCATE & NOTARY PUBLIC
No.74, ESWARAN KOIL STREET,
PONDICHERRY - 605 001.



BEFORE THE NATIONAL
GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

APPLICATION NO.: 123 of 2017(SZ)

Dr. KIRTHIKA GOKULNATH

- APPLICANT

-Vs-

UNION OF INDIA & OTHERS

- RESPONDENTS

PAPER BOOK I
AFFIDAVIT OF THE NINTH
RESPONDENT

A. SATHYA BAMA

STANDING COUNCEL FOR
PUDUCHERRY POLLUTION
CONTROL COMMITTEE